

F. No. 06/CESTAT/2012-13 CR
CUSTOMS, EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
WEST BLOCK NO. II, R. K. PURAM,
NEW DELHI-110066.

Date: 28th May 2014

Statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01.05.2014 is circulated for information.


28.5.14
Assistant Registrar

Copy to:

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. P. S. To CDR, CESTAT, New Delhi.
4. The Commissioner (review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs./All A.Rs including Regional Benches.

MONTHLY STATEMENT FOR THE MONTH OF APRIL AS ON 01.05.2014

OPENING BALANCE							FRESH INSTITUTION							APPEAL RESTORED							RECEIVED FROM OTHER BENCHES						
EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	
15714	2739	7345	0	99	25897	2507	184	58	118	0		360	264	1	1	5	0	0	7	2	5	0	0	0	0	5	0
10444	6355	2917	0	0	19716	1700	90	200	46	0	0	336	214	8	1	7	0	0	16	0	1	0	0	0	0	1	0
3591	1761	2291	0	0	7643	1694	81	51	29	0	0	161	82	0	2	0	0	0	2	0	0	0	0	0	0	0	0
4339	2447	3198	2	0	9986	1383	101	82	100	0	0	283	206	0	0	0	0	0	0	0	0	0	0	0	0	0	0
5223	2662	7019	0	0	14904	2855	106	80	189	0	0	375	277	0	0	0	0	0	0	0	0	0	0	0	0	0	0
6340	2227	2666	0	0	11233	945	219	65	84	0	0	368	286	0	0	1	0	0	1	0	0	0	0	0	0	0	0
45651	18191	25436	2	99	89379	11084	781	536	566	0	0	1883	1329	9	4	13	0	0	26	2	6	0	0	0	6	0	

1 Sanctioned strength of the Members is 21 and working strength is 17 as on 01.05.2014.

2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of March 2014 for 32 no. of days as under.

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| 1 Mr. Justice G. Raghuram, President | 4 |
| 2 Sh. S.S. Kang, Vice president | 1 |
| 3 Mrs. Archana Wadhwa, Member (Judicial) | 3 |
| 4 Sh. M.V. Ravindran, Member (Judicial) | nil |
| 5 Mr. Debendranath Panda, Member (Judicial) | 4 |
| 6 Sh. P.K. Das, Member (Judicial) | 4 |
| 7 Mr. Rakesh Kumar, Member (Technical) | 1 |
| 8 Sh. B.S.V. Murthy, Member (Technical) | nil |
| 9 Sh. Ashok Jindal, Member (Judicial) | nil |
| 10 Sh. P.R. Chandrashekharan, Member (Technical) | 1 |
| 11 Dr. D.M. Misra, Member (Judicial) | 2 |
| 12 Sh. Anil Choudhary, Member (Judicial) | nil |
| 13 Sh. Manmohan Singh, Member (Technical) | 5 |
| 14 Sh. P.K. Jain, Member (Technical) | nil |
| 15 Sh. H. K. Thakur, Member (Technical) | 3 |
| 16 Dr. I. P. Lal, Member (Technical) | 2 |
| 17 Sh. S.K. Mohanty, Member (Judicial) | 2 |

